

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/6387/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri B.K. Chetri,
Special Judge, CBI, Assam,
Addl. CBI Court No.3,
Chandmari, Guwahati.

Dated Guwahati the 9th November, 2018.

Sub: **Restricted holiday.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/685/E, dtd. 03.11.2018,

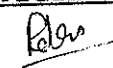
Sir,

With reference to the above, I am directed to inform you that your prayer for Restricted holiday on 09.11.2018, has been ~~granted~~/[✓]rejected.

The learned Special Judge, CBI, Assam, Addl. CBI Court No.1, Guwahati and in her absence, the learned Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati will remain in charge of your Court & Office.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE),

Memo NO.HC.VII-25/2003/6388⁸⁹-1A, dated 9.11.18 
Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati


JOINT REGISTRAR (VIGILANCE),